

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5054
ANSWERED ON:23.12.2014
INSTALLATION OF ELECTRONIC METER IN AUTO RICKSHAWS
Meghwal Shri Arjun Ram

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has made installation of electronic meter compulsory in auto-rickshaws running in the National Capital Territory (NCT) and National Capital Region (NCR) of Delhi;
- (b) if so, the details thereof;
- (c) whether the Government has received complaints with regard to running of auto- rickshaws without electronic metre in Delhi and its neighbouring areas;
- (d) if so, the action taken by the Government in this regard; and
- (e) the steps taken by the Government to check such cases in future?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

- (a) to (b): The Government of NCT of Delhi has made installation of electronic meter compulsory in auto rickshaw running in the NCT of Delhi. However, 631 auto rickshaws registered during 2002-2003 under 'Eco friendly Sewa' were exempted from installing fare meters as these were required to run on specific routes. As regards National Capital Region (NCR), information is being collected.
- (c) to (d): No complaint with regard to running of auto rickshaw without electronic meter in Delhi has been received.
- (e): Whenever any such complaint is received, corrective and punitive action is taken. Delhi Police regularly prosecutes auto rickshaws which are found violating traffic rules and regulations in NCT of Delhi.